

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.214 OF 2020

In the matter of:

Gaurang Nipinbhai Nagarsheth

Appellant

Vs

POSCO-India Pune Processing Center Pvt Ltd

Respondent

Mr. Sakal Bhushan, Advocate for the appellant.

Mr. Sanjiv Sen, Advocate for 1st Respondent.

Mr. Atul Sharma, Advocate for RP.

ORDER

14.07.2020- We have heard learned counsel for the parties at length. The appellant has already filed the written submissions. The same are taken on record. Respondent may file written submissions not more than 3 pages alongwith relevant judgement within five days.

Judgement reserved.

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Mr. V.P. Singh)
Member (Technical)**

Bm/manu